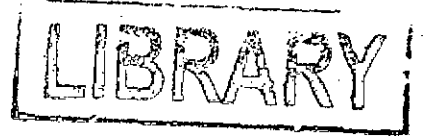


CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA



O.A/350/0055/2021

Date of Order: 22.03.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

PROLOY GHOSH, son of Late Goutam Ghosh, residing  
at Village - Choluari, recently residing at Dakshin  
Kanyanagar, Post office - Kanyanagar, Police station -  
Bishupur, District - South 24 Parganas, Pin - 743503.

--Applicant

-vs-

1. Union of India service through the Secretary,  
Ministry of Communication, Department of Posts, Dak  
Bhavan, New Delhi - 110001.

2. The Chief Post Master General, Eastern Region,  
Yogayog Bhavan, Kolkata - 700012.

3. The Superintendent of Post, PSY Division, Post  
Office - Baruipur, District - South 24 Parganas, Pin  
700144.

4. The Inspector of Post Office, Sonarpur sub-division,  
Post Office - Sonarpur, District - South 24 Parganas,  
Pin - 700150.

--Respondents

For The Applicant(s): Mr. N. Roy, counsel

For The Respondent(s): None

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

At hearing, Ld. counsel for the applicant would produce a  
communication dated 17.03.2021, in which the applicant intends to  
withdraw the present O.A to file a fresh appropriate application.

2. Accordingly, the present O.A is disposed of as withdrawn with  
liberty to the applicant to file a fresh application, if he wishes to do so.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)